

**HIGH COURT OF JAMMU AND KASHMIR AT JAMMU**  
(Office of the Registrar General)

**NOTICE**

No. 3

Dated 02/07/2020

It is notified to all Bar Associations in the Union Territories of Jammu & Kashmir and Ladakh that Hon'ble the Chief Justice shall be having online interaction with lawyers in two sessions on 03.07.2020 (Friday) as per the following schedule :

10:30 AM - with lawyers having standing at Bar upto 15 years, who can join the interaction on the following link :  
<https://tinyurl.com/cj-interaction-1>

11:30 AM - with lawyers having standing at Bar for more than 15 years, who can join the interaction on the following link :  
<https://tinyurl.com/cj-interaction-2>

**By Order.**

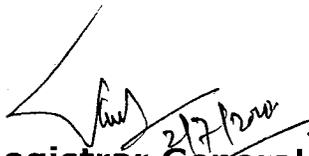
  
**(Jawad Ahmed)**  
**Registrar General**

No. 1926-31/CF

Dated 02/07/2020

Copy to the:

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K, Jammu, for information.
2. Registrar Computers, High Court of J&K, Jammu, for information.
3. Director, J&K State Judicial Academy, Jammu, for information and with the request to coordinate the interaction.
4. President/Secretary, J&K High Court Bar Association, Jammu/Srinagar.
5. President/Secretary, All Bar Associations in UTs of J&K and Ladakh.  
..... for information and with the request to circulate the notice among all lawyers for participation.

  
**Registrar General**